

**Central Administrative Tribunal
Principal Bench**

OA-4261/2016

New Delhi, this the 04th day of April, 2018

Hon'ble Mr. Uday Kumar Varma, Member (A)

Sh. Atvir Singh,
S/o Late Dungar Singh,
Aged 60 years,
Retd as MTS, Group – C,
R/o-710, Gali No. 9,
Sangam Vihar, Delhi-110009.

... Applicant

(through Sh. Manjeet Singh Reen)

Versus

Union of India & others through:

1. The Director General of Posts,
Ministry of Communication,
Department of Post,
Dak Bhawan, Parliament Street,
New Delhi-110001.
2. The Post Master General,
Agra Region, Agra-282001.
3. The Superintendent of Post Office,
Bulandshahr Division,
Bulandshahar-203001.

... Respondents

(through Sh. Vijay Kumar Sharma)

ORDER (ORAL)

It is mentioned by the counsel for the respondents that the prayer of the applicant which was with regard to pension has since been granted and the pension has been sanctioned. Learned counsel for the applicant stands in agreement to this statement.

2. OA has thus become infructuous as the prayer has been granted and is accordingly dismissed.

**(Uday Kumar Varma)
Member (A)**

/ns/